

(Including 19 temporary employees and menial category Departmental employees)

Number of candidates empanelled .

: 94

(including 19 temporary employees and menial category departmental employees)

(d) to (h) The bank has advised that so far 14 candidates - all from the panel-have since been appointed. Due to non-availability of vacancies the panel could not be utilised fully and no time frame can be indicated by the bank for full utilisation of the panel.

Central Bills pending for President's Assent

7399. SHRI SRIHARI RAO: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of bills passed by the Parliament pending President's assent as on 31 March, 1989 and the details thereof;

(b) the reasons for the delay; and

(c) by when these Bills would be cleared?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRIB.SHANKARANAND): (a) to (c). The information is being collected and will be laid on the Table of the House.

Enrollment of voters

7400. SHRI SOMNATH RATH: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether enrollment of voters of 18 years or above has been completed; and

(b) if not, the present stage of enumera-

tion work?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) Yes, Sir. House to house enumeration to enroll electors of 18 years and above as on 1st April, 1989 has since been completed in respect of all States and Union territories except Assam where the tentative date for completion of enumeration is 30.4.1989.

(b) Does not arise.

Amendment of Sick Industrial Companies (Special Provisions) Act, 1985

7401. SHRI BANWARI LAL PUROHIT:
SHRI RAMKRISHNA MORE:
SHRIMATI BASAVARAJESWARI:

Will the Minister of FINANCE be pleased to state:

(a) whether the Federation of India Chambers of Commerce and Industry (FICCI) has urged Government to make suitable amendments in the Sick Industrial Companies (Special Provisions) Act, 1985 to empower the Board for Industrial and Financial Reconstruction to take adequate measures for tackling industrial sickness in the country.

(b) if so, whether Government have since examined the recommendations of the FICCI, and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). FICCI's suggestions, inter alia, regarding modifications in the Sick Industrial Companies (Special Provisions) Act, 1985 are under consideration of the Government.

BIFR Recommendations for Winding up of Industrial Units

7402. DR. DATTA SAMANT: Will the Minister of FINANCE be pleased to state:

(a) the number of industrial units recommended for winding up by the Board for Industrial and Financial Reconstruction (BIFR) upto 31 December, 1988; and

(b) the total liabilities in these units and the number of workers involved?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Board for Industrial and Financial Reconstruction (BIFR) has reported that as on 31.12.1988 it had opined in favour of winding up in 16 cases.

(b) BIFR has reported that information on total liabilities and number of workers involved is not being compiled by them.

National Housing Bank

7403. SHRI HUSSAIN DALWAI: Will the Minister of FINANCE be pleased to state:

(a) the initial investment done by the National Housing Bank;

(b) whether it is proposed to open branches of the Bank in all the States; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) The primary function of National Housing Bank is to provide refinance facilities to eligible scheduled commercial banks/housing finance institutions for extending housing finance to individual borrowers and not to make investments.

(b) and (c) The National Housing Bank has been established with its Head Office at New Delhi and has opened one branch office at Bombay. National Housing Bank has reported that no decision has so far been taken to open offices of the Bank in all the States.

[*Translation*]

Poppy cultivation

7404. SHRI KAMLA PRASAD RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether Government have reduced the area under poppy cultivation in view of smuggling of opium;

(b) if so, whether smuggling of opium and smack, a product of opium, is going on in full swing despite the above step;

(c) if so, the efforts being made by Government to control increasing addiction to the poison of smack due to its smuggling; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) to (d).